

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 301 OF 2020

SEE BHAL Mikelin Distillery Pvt. Ltd. .... Petitioners

*V e r s u s*

The Federal Bank Ltd. & anr. .... Respondents

Mr. Nigel Da Costa Fraiss, Advocate for the Petitioners.

Mr. V. Daniel, Advocate for the Respondent no.1.

Coram :- M. S. SONAK &  
M. S. JAWALKAR, JJ.

Date : 9<sup>th</sup> December, 2020

P.C.

1. The respondent no.1 has filed reply in the matter and Mr. Nigel Da Costa Frias, the learned Counsel for the petitioners, seeks sometime to consider the reply.

2. Accordingly, this matter is placed for further consideration on 21<sup>st</sup> December, 2020.

M. S. JAWALKAR, J.  
arp/\*

M. S. SONAK, J.